

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:246
ANSWERED ON:24.02.2010
ASSETS OF OFFICERS IN PUBLIC DOMAIN
Vinay Kumar Alias Vinnu Shri

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is contemplating to make public the assets of officers of all classes of All India Services as an initiative with a view to check corruption;
- (b) if so, the time by which action is likely to be taken in this regard; and
- (c) if not, the reasons therefor?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a), (b) & (c) : Suggestions to make public the assets of All India Services Officers have been received. No final decision on this subject has been taken.